

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2935
(To be answered on the 5th August 2021)**

LAND FOR AIRPORTS

2935. SHRI AJAY NISHAD

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Union Government has requested various State Governments to release land for airports;**
- (b) if so, the details thereof especially in Bihar;**
- (c) the details of land released by the State Government so far;**
- (d) whether the Union Government has formulated any policy with regard to land acquisition for construction of airports in the country; and**
- (e) if so, the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): The state-wise details of land requirements projected by the Airports Authority of India (AAI) to various State Governments/UTs for development of airports and the land handed over by the State Governments to AAI are at Annexure.

(d) & (e): The Government of India has formulated the National Civil Aviation Policy-2016, which inter-alia provides that the land for the development of the airport is to be provided by the respective State Government free of cost and free from all encumbrances.

Annexure – A (referred to in part (a) to (c) of reply to Lok Sabha Unstarred Question
No 2935 dated 05.08.2021)

State/Airport	Land requirement projected by AAI (In Acres)	Land allotted by the State Govt. (in Acres)
<u>Andaman and Nicobar</u>		
Port Blair	1.55	1.55
<u>Andhra Pradesh</u>		
Tirupathi	1043.00	1028.46
Vijayawada	698.00	700.00
<u>Arunachal Pradesh</u>		
Hollongi	667.00	667.00
Tezu	5.50	Nil
<u>Assam</u>		
Guwahati	177.00	Nil
Dibrugarh	78.50	8.50
Lilabari	84.00	Nil
Jorhat	50.00	Nil
<u>Bihar</u>		
Patna	49.50	16.50
Gaya	212.76	27.23
Bihta	307.50	108.00
Purnia	51.00	Nil
Darbhanga	78.00	Nil
<u>Goa</u>	9.44	Nil
<u>Gujarat</u>		
Bhavnagar	490.36	Nil
Kandla	322.85	Nil
Porbandar	434.50	Nil

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Surat	2193.93	Nil
Vadodara	18.33	Nil
<u>Jharkhand</u>		
Ranchi	506.40	Nil
Deoghar	635.75	653.75
<u>Karnataka</u>		
Mysore	240.00	Nil
Belagavi	43.65	Nil
<u>Kerala</u>		
Calicut	152.50	Nil
<u>Madhya Pradesh</u>		
Jabalpur	14.78	14.78
Indore	2314.52	Nil
Bhopal	20.76	Nil
<u>Maharashtra</u>		
Aurangabad	182.00	Nil
Akola	84.00	Nil
Gondia	47.60	Nil
Jalgaon	24.00	Nil
Kolhapur	91.14	27.00
<u>Nagaland</u>		
Dimapur	337.00	Nil
<u>Odisha</u>		
Jharsuguda	297.00	119.00
<u>Puducherry (UT)</u>		
Puducherry	351.00	Nil
<u>Punjab</u>		

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Adampur	40.00	37.56
Halwara	135.54	135.54
<u>Rajasthan</u>		
Kota	1675.00	Nil
Jaipur	8.72	Nil
Bikaner	58.88	Nil
Jodhpur	18.90	Nil
Udaipur	145.00	Nil
Uttarlai	3.00	Nil
<u>Sikkim</u>		
Pakyong	7.42	7.42
<u>Tamil Nadu</u>		
Chennai	93.04	5.04
Madurai	615.92	528.88
Trichy	683.11	35.68
Tuticorin	697.00	600.97
Vellore	62.07	49.70
Salem	566.00	Nil
Coimbatore	627.89	Nil
<u>Uttar Pradesh</u>		
Kushinagar	34.00	NIL
Sarsawa	60.98	65.04
Ayodhya	660.00	Nil
Muirpur	18.62	7.18
Gorakhpur	60.00	Nil
Agra	57.09	49.80
Varanasi	360.00	Nil
<u>Tripura</u>		

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Agartala	57.07	3.07
<u>West Bengal</u>		
Bagdogra	104.65	Nil